

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 3, 2006

No. 803 /DR(S)/2006

Sri **Vijay Kumar Gupta**, Additional Civil Judge, Junior Division, Ballia to be Civil Judge, Junior Division, (West) Ballia vice Sri Sabhajit Yadav.

No. 804 /DR(S)/2006

Sri **Sabhajit Yadav**, Civil Judge, Junior Division, (West) Ballia is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia vice Sri Rajesh Pati Tripathi.

No. 805 /DR(S)/2006

Sri **Rajesh Pati Tripathi**, Judicial Magistrate, First Class, Ballia to be Civil Judge, Junior Division (East), Ballia vice Sri Ahasanullah Khan.

No. 806 /DR(S)/2006

Sri **Ahasanullah Khan**, Civil Judge, Junior Division (East), Ballia to be Civil Judge, Junior Division, Tanda (Ambedkarnagar at Akbarpur) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tanda (Ambedkarnagar at Akbarpur).

No. 807 /DR(S)/2006

Smt. **Sarla Rani**, Additional Civil Judge, Junior Division, Bijnor to be Civil Judge, Junior Division, Bijnor vice Smt. Meenu Sharma.

No. 808 /DR(S)/2006

Smt. **Meenu Sharma**, Civil Judge, Junior Division, Bijnor to be Civil Judge, Junior Division, Deoband (Saharanpur) in the vacant court.

No. 809 /DR(S)/2006

Km. **Afshan**, Judicial Magistrate, First Class, Saharanpur to be Civil Judge, Junior Division (Hawali), Saharanpur vice Sri Sunil Kumar Singh-III.

No. 810 /DR(S)/2006

Sri **Sunil Kumar Singh-III**, Civil Judge, Junior Division (Hawali), Saharanpur to be Additional Civil Judge, Junior Division, Deoband (Saharanpur) in the vacant court.

No. 811 /DR(S)/2006

Sri **Dhirendra Kumar**, Judicial Magistrate, First Class, Bulandshahar to be Ist Civil Judge, Junior Division, Bulandshahar vice Smt. Kiran Bala.

No. 812 /DR(S)/2006

Smt. **Kiran Bala**, Ist Civil Judge, Junior Division, Bulandshahar to be Civil Judge, Junior Division (North), Lucknow vice Sri Mahendra Singh-IV.

No. 813 /DR(S)/2006

Sri **Mahendra Singh-IV**, Civil Judge, Junior Division (North), Lucknow is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow in the vacant court.

No. 814 /DR(S)/2006

Sri **Suresh Kumar Sharma**, Judicial Magistrate, First Class, Etawah to be Civil Judge, Junior Division, Etawah vice Sri Ishtiaq Ali.

No. 815 /DR(S)/2006

Sri **Ishtiaq Ali**, Civil Judge, Junior Division, Etawah is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hapur (Ghaziabad) vice Sri Jaitendra Kumar.

No. 816 /DR(S)/2006

Sri **Jaitendra Kumar**, Judicial Magistrate, First Class, Hapur (Ghaziabad) to be Civil Judge, Junior Division, Hapur (Ghaziabad) in the vacant court.

No. 817 /DR(S)/2006

Sri **Prahlad Tandan**, Judicial Magistrate, First Class, Fatehpur to be Civil Judge, Junior Division Fatehpur vice Sri Chandra Prakash Tiwari.

No. 818 /DR(S)/2006

Sri **Chandra Prakash Tiwari**, Civil Judge, Junior Division, Fatehpur to be Civil Judge, Junior Division, Chakia (Chandauli) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chakia (Chandauli).

No. 819 /DR(S)/2006

Smt. **Reeta Singh**, Additional Civil Judge, Junior Division, Mathura to be Civil Judge, Junior Division, Chhata (Mathura) vice Sri Hira Lal-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhata (Mathura).

No. 820 /DR(S)/2006

Sri **Hira Lal-III**, Civil Judge, Junior Division, Chhata (Mathura) to be Civil Judge, Junior Division, Kalpi (Jalaun at Orai) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kalpi (Jalaun at Orai).

No. 821 /DR(S)/2006

Sri **Subedar Singh**, Additional Civil Judge, Junior Division, Meerut to be Additional Civil Judge, Junior Division, Bansaon (Gorakhpur) vice Sri Raj Kumar-III.

No. 822 /DR(S)/2006

Sri **Raj Kumar-III**, Additional Civil Judge, Junior Division, Bansaon (Gorakhpur) to be Civil Judge, Junior Division, Maudaha (Hamirpur) vice Sri Subhash Chandra-VI.

No. 823 /DR(S)/2006

Sri **Subhash Chandra-VI**, Civil Judge, Junior Division, Maudaha (Hamirpur) to be Civil Judge, Junior Division, Kairana (Muzaffarnagar) in the vacant court.

No. 824 /DR(S)/2006

Sri **Sudeep Kumar Jaiswal**, Judicial Magistrate, First Class, Muzaffarnagar to be Additional Civil Judge, Junior Division, Kairana (Muzaffarnagar).

No. 825 /DR(S)/2006

Sri **Satish Chandra Dwivedi**, Additional Civil Judge, Junior Division, Gonda is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda in the vacant court.

No. 826 /DR(S)/2006

Sri **Anil Kumar-III**, Additional Civil Judge, Junior Division, Gonda is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Krishna Chandra Pandey.

No. 827 /DR(S)/2006

Sri **Krishna Chandra Pandey**, Judicial Magistrate, First Class, Gonda to be Civil Judge, Junior Division, Gonda in the vacant court.

No. 828 /DR(S)/2006

Sri **Mohd. Sapheek**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mirzapur vice Sri Mridul Kumar Mishra.

No. 829 /DR(S)/2006

Sri **Mridul Kumar Mishra**, Judicial Magistrate, First Class, Mirzapur to be Judicial Magistrate, First Class, Kasia (Kushi Nagar at Padrauna) vice Smt. Kalpana.

No. 830 /DR(S)/2006

Smt. **Kalpana**, Judicial Magistrate, First Class, Kasia (Kushi Nagar at Padrauna) to be Additional Civil Judge, Junior Division, Najibabad (Bijnor).

No. 831 /DR(S)/2006

Sri **Rajat Sinha**, Additional Civil Judge, Junior Division, Kanpur Dehat is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kanpur Dehat vice Sri Achal Narayan Saklani.

No. 832 /DR(S)/2006

Sri **Achal Narayan Saklani**, Judicial Magistrate, First Class, Kanpur Dehat to be Civil Judge, Junior Division, Kanpur Dehat vice Sri Harendra Bahadur Singh.

No. 833 /DR(S)/2006

Sri **Harendra Bahadur Singh**, Civil Judge, Junior Division, Kanpur Dehat to be Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) vice Sri Taiyyab Ahmad Ansari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadi (Lakhimpur Kheri).

No. 834 /DR(S)/2006

Sri **Taiyyab Ahmad Ansari**, Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) to be Civil Judge Junior Division, Sadabad (Hathras) vice Sri Ram Prakash Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sadabad (Hathras).

No. 835 /DR(S)/2006

Sri **Ram Prakash Pandey**, Civil Judge, Junior Division, Sadabad (Hathras) to be Civil Judge, Junior Division, Rath (Hamirpur) vice Sri Ram Chandra Yadav-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rath (Hamirpur).

No. 836 /DR(S)/2006

Sri **Ram Chandra Yadav-I**, Civil Judge, Junior Division, Rath (Hamirpur) to be Civil Judge, Junior Division, Chandausi (Moradabad) vice Sri Ratnesh Mani Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandausi (Moradabad).

No. 837 /DR(S)/2006

Sri **Ratnesh Mani Tripathi**, Civil Judge, Junior Division, Chandausi (Moradabad) to be Civil Judge, Junior Division, Chunar (Mirzapur) vice Sri Harvindra Singh.

No. 838 /DR(S)/2006

Sri **Harvindra Singh**, Civil Judge, Junior Division, Chunar (Mirzapur) to be Civil Judge, Junior Division, Aonla (Bareilly) vice Sri Radhey Shyam Yadav-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aonla (Bareilly).

No. 839 /DR(S)/2006

Sri **Radhey Shyam Yadav-II**, Civil Judge, Junior Division, Aonla (Bareilly) to be Civil Judge, Junior Division, Maharajganj in the vacant court.

No. 840 /DR(S)/2006

Km. **Adya Gupta**, Additional Civil Judge, Junior Division, Kanpur Nagar to be Civil Judge, Junior Division, Sonbhadra vice Sri Sunil Kumar Singh-II.

No. 841 /DR(S)/2006

Sri **Sunil Kumar Singh-II**, Civil Judge, Junior Division, Sonbhadra to be Civil Judge, Junior Division, Dalmau sitting at Raebareli vice Sri Ravindra Kumar Srivastava.

No. 842 /DR(S)/2006

Sri **Ravindra Kumar Srivastava**, Civil Judge, Junior Division, Dalmau sitting at Raebareli to be Civil Judge, Junior Division, Raebareli vice Sri Vijay Chand Yadav.

No. 843 /DR(S)/2006

Sri **Vijay Chand Yadav**, Civil Judge, Junior Division, Raebareli to be Civil Judge, Junior Division, Mohammadabad (Ghazipur) vice Sri Subhash Chandra-VIII.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadabad (Ghazipur).

No. 844 /DR(S)/2006

Sri **Subhash Chandra-VIII**, Civil Judge, Junior Division, Mohammadabad (Ghazipur) to be Civil Judge, Junior Division, Moth (Jhansi) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moth (Jhansi).

No. 845 /DR(S)/2006

Smt. **Vijay Raje Sisodia**, Additional Civil Judge, Junior Division, Kanpur Nagar to be Civil Judge, Junior Division (City), Kanpur Nagar in the vacant court.

No. 846 /DR(S)/2006

Sri **Ashok Kumar Singh-VI**, Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Junior Division, Bansi (Siddharthnagar) vice Sri Surendra Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharthnagar).

No. 847 /DR(S)/2006

Sri **Surendra Kumar Singh**, Civil Judge, Junior Division, Bansi (Siddharthnagar) to be Civil Judge, Junior Division, Konch (Jalaun at Orai) vice Sri Vijay Kumar Azad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Konch (Jalaun at Orai).

No. 848 /DR(S)/2006

Sri **Vijay Kumar Azad**, Civil Judge, Junior Division, Konch (Jalaun at Orai) to be Civil Judge, Junior Division, Mawana (Meerut) vice Sri Rakesh Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mawana (Meerut).

No. 849 /DR(S)/2006

Sri **Rakesh Verma**, Civil Judge, Junior Division, Mawana (Meerut) to be Civil Judge, Junior Division, Sambhal (Moradabad) vice Sri Gyan Prakash-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sambhal (Moradabad).

No. 850 /DR(S)/2006

Sri **Gyan Prakash-III**, Civil Judge, Junior Division, Sambhal (Moradabad) to be Civil Judge, Junior Division, Mehrauni (Lalitpur) vice Sri Gulab Singh-II.

No. 851 /DR(S)/2006

Sri **Gulab Singh-II**, Civil Judge, Junior Division, Mehrauni (Lalitpur) to be Additional Civil Judge, Junior Division, Bansi (Siddharthnagar).

No. 852 /DR(S)/2006

Smt. **Rajeshwari Toliya**, Additional Civil Judge, Junior Division, Lakhimpur Kheri to be Civil Judge, Junior Division, Lakhimpur Kheri vice Sri Chandra Mani.

No. 853 /DR(S)/2006

Sri **Chandra Mani**, Civil Judge, Junior Division, Lakhimpur Kheri to be Additional Civil Judge, Junior Division, Nagina (Bijnor).

No. 854 /DR(S)/2006

Sri **Sanjeev Kumar Singh**, Judicial Magistrate, First Class, Lakhimpur Kheri to be Civil Judge, Junior Division, Baheri (Bareilly) vice Sri Akhilesh Kumar Pathak.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baheri (Bareilly).

No. 855 /DR(S)/2006

Sri **Akhilesh Kumar Pathak**, Civil Judge, Junior Division, Baheri (Bareilly) to be Civil Judge, Junior Division, Fatehabad (Agra) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad (Agra).

No. 856 /DR(S)/2006

Smt. **Shivani Jaiswal**, Special Judicial Magistrate (CBI Cases), Lucknow to be Civil Judge, Junior Division, Chitrakoot in the vacant court.

No. 857 /DR(S)/2006

Sri **Gyan Prakash Singh**, Judicial Magistrate, First Class, Mau to be Civil Judge, Junior Division, Utraula (Balrampur) vice Sri Ahsan Husain.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Utraula (Balrampur).

No. 858 /DR(S)/2006

Sri **Ahsan Husain**, Civil Judge, Junior Division, Utraula (Balrampur) to be Civil Judge, Junior Division, Anoopshahar (Bulandshahar) in the vacant court.

No. 859 /DR(S)/2006

Sri **Vijay Kumar Dungrakoti**, Additional Civil Judge, Junior Division, Pilibhit is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pilibhit vice Sri Rajesh Bhardwaj.

No. 860 /DR(S)/2006

Sri **Rajesh Bhardwaj**, Judicial Magistrate, First Class, Pilibhit to be Civil Judge, Junior Division, Buddhana (Muzaffarnagar) in the vacant court.

No. 861 /DR(S)/2006

Sri **Vinod Kumar Barnwal**, Civil Judge, Junior Division, Shrawasti at Bhinga to be Civil Judge, Junior Division, Bhognipur (Kanpur Dehat) vice Sri Rajesh Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhognipur (Kanpur Dehat).

No. 862 /DR(S)/2006

Sri **Rajesh Kumar-II**, Civil Judge, Junior Division, Bhognipur (Kanpur Dehat) to be Civil Judge, Junior Division, Khurja (Bulandshahar) vice Sri Vijay Pal.

No. 863 /DR(S)/2006

Sri **Vijay Pal**, Civil Judge, Junior Division, Khurja (Bulandshahar) to be Civil Judge, Junior Division, Mauranipur (Jhansi) vice Sri Babu Ram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mauranipur (Jhansi).

No. 864 /DR(S)/2006

Sri **Babu Ram**, Civil Judge, Junior Division, Mauranipur (Jhansi) to be Civil Judge, Junior Division, Kasganj (Etah) vice Km. Rinkoo.

No. 865 /DR(S)/2006

Km. **Rinkoo**, Civil Judge, Junior Division, Kasganj (Etah) to be Additional Civil Judge, Junior Division, Kasganj (Etah).

No. 866 /DR(S)/2006

Sri **Rakesh Kumar-VI**, Additional Civil Judge, Junior Division, Etah to be Additional Civil Judge, Junior Division, Kasganj (Etah).

No. 867 /DR(S)/2006

Smt. **Priti Srivastava-III**, Judicial Magistrate, First Class, Ghazipur to be Civil Judge, Junior Division, Purwa (Unnao) vice Sri Narendra Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

No. 868 /DR(S)/2006

Sri **Narendra Kumar Singh**, Civil Judge, Junior Division, Purwa (Unnao) to be Civil Judge, Junior Division, Kaushambi in the vacant court.

No. 869 /DR(S)/2006

Sri **Vipin Kumar-II**, Additional Civil Judge, Junior Division, Meerut to be Civil Judge Civil Judge, Junior Division, Sardhana (Meerut) vice Sri Angad Prasad-II.

No. 870 /DR(S)/2006

Sri **Angad Prasad-II**, Civil Judge, Junior Division, Sardhana (Meerut) to be Civil Judge, Junior Division, Jalaun (Jalaun at Orai) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun (Jalaun at Orai).

No. 871 /DR(S)/2006

Sri **Aniruddha Kumar Tewari**, Judicial Magistrate, First Class, Sitapur to be Civil Judge, Junior Division, Sitapur vice Smt Priti Srivastava-I.

No. 872 /DR(S)/2006

Smt. **Priti Srivastava-I**, Civil Judge, Junior Division, Sitapur to be Civil Judge, Junior Division, Kushi Nagar at Padrauna in the vacant court.

No. 873 /DR(S)/2006

Sri **Kamlesh Kumar**, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division (North) Sultanpur vice Sri Kamlapati.

No. 874 /DR(S)/2006

Sri **Kamlapati**, Civil Judge, Junior Division, Sultanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultanpur vice Sri Anil Kumar Yadav-II.

No. 875 /DR(S)/2006

Sri **Anil Kumar Yadav-II**, Judicial Magistrate, First Class Sultanpur to be Civil Judge, Junior Division (South), Sultanpur vice Sri Rajesh Kumar Rai.

No. 876 /DR(S)/2006

Sri **Rajesh Kumar Rai**, Civil Judge, Junior Division (South), Sultanpur to be Civil Judge, Junior Division, Saidpur (Ghazipur) vice Sri Arvind Kumar Misra-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saidpur (Ghazipur).

No. 877 /DR(S)/2006

Sri **Arvind Kumar Misra-II**, Civil Judge, Junior Division, Saidpur (Ghazipur) to be Civil Judge, Junior Division, Musafirkhana (Sultanpur) vice Sri Chandra Shekhar.

No. 878 /DR(S)/2006

Sri **Chandra Shekhar**, Civil Judge, Junior Division, Musafirkhana (Sultanpur) to be Civil Judge, Junior Division, Biswan (Sitapur) vice Sri Narendra Kumar-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Biswan (Sitapur).

No. 879 /DR(S)/2006

Sri **Narendra Kumar-III**, Civil Judge, Junior Division, Biswan (Sitapur) to be Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna) vice Sri Sanjay Kumar Verma.

No. 880 /DR(S)/2006

Sri **Sanjay Kumar Verma**, Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna) to be Civil Judge, Junior Division, Najibabad (Bijnor) vice Sri Ramendra Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Najibabad (Bijnor).

No. 881 /DR(S)/2006

Sri **Ramendra Kumar**, Civil Judge, Junior Division, Najibabad (Bijnor) to be Civil Judge, Junior Division, Mau (Chitrakoot) vice Ashok Kumar Yadav-II.

No. 882 /DR(S)/2006

Sri **Ashok Kumar Yadav-II**, Civil Judge, Junior Division, Mau (Chitrakoot) to be Civil Judge, Junior Division, Chhibramau (Kannauj) vice Sri Anand Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhibramau (Kannauj).

No. 883 /DR(S)/2006

Sri **Anand Kumar**, Civil Judge, Junior Division, Chhibramau (Kannauj) to be Additional Civil Judge, Junior Division, Chhibramau (Kannauj).

No. 884 /DR(S)/2006

Sri **Ram Chandra Yadav-II**, Additional Civil Judge, Junior Division, Jaunpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur in the vacant court.

No. 885 /DR(S)/2006

Sri **Ram Dayal**, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division Shahganj sitting at Jaunpur vice Sri Anil Kumar Yadav-I.

No. 886 /DR(S)/2006

Sri **Anil Kumar Yadav-I**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur to be Civil Judge, Junior Division, Jaunpur vice Akhilesh Kumar Pandey.

No. 887 /DR(S)/2006

Sri **Akhilesh Kumar Pandey**, Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Garotha (Jhansi) vice Sri Surendra Nath.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garotha (Jhansi).

No. 888 /DR(S)/2006

Sri **Surendra Nath**, Civil Judge, Junior Division, Garotha (Jhansi), to be Civil Judge, Junior Division, Tilhar (Shahjahanpur) vice Sri Ramesh Chandra-IV.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tilhar (Shahjahanpur).

No. 889 /DR(S)/2006

Sri **Ramesh Chandra-IV**, Civil Judge, Junior Division, Tilhar (Shahjahanpur) to be Additional Civil Judge, Junior Division, Tilhar (Shahjahanpur).

No. 890 /DR(S)/2006

Sri **Abdul Qayyum**, Civil Judge, Junior Division, Khaga (Fatehpur) to be Civil Judge, Junior Division, Duddhi (Sonbhadra) vice Sri Niranjan Chandra Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 891 /DR(S)/2006

Sri **Niranjan Chandra Pandey**, Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Civil Judge, Junior Division, Kadipur (Sultanpur) vice Sri Vijesh Kumar.

No. 892 /DR(S)/2006

Sri **Vijesh Kumar**, Civil Judge, Junior Division, Kadipur (Sultanpur) to be Civil Judge, Junior Division, Thakurdwara (Moradabad) vice Sri Rajesh Kumar-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Thakurdwara (Moradabad).

No. 893 /DR(S)/2006

Sri **Rajesh Kumar-III**, Civil Judge, Junior Division, Thakurdwara (Moradabad) to be Civil Judge, Junior Division, Khaga (Fatehpur) vice Sri Abdul Qayyum.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khaga (Fatehpur).

No. 894 /DR(S)/2006

Sri **Samar Pal Singh Baliyan**, Additional Civil Judge, Junior Division, Mathura is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Smt. Rashmi Nanda.

No. 895 /DR(S)/2006

Smt. **Rashmi Nanda**, Judicial Magistrate, First Class, Mathura to be Civil Judge, Junior Division, Mathura in the vacant court.

No. 896 /DR(S)/2006

Sri **Sunder Lal**, Additional Civil Judge, Junior Division, Moradabad to be Additional Civil Judge, Junior Division, Chandausi (Moradabad).

No. 897 /DR(S)/2006

Sri **Nirmal Chandra Semwal**, Additional Civil Judge, Junior Division, Moradabad to be Additional Civil Judge, Junior Division, Chandausi (Moradabad).

No. 898 /DR(S)/2006

Sri **Ashok Kumar Dubey**, Additional Civil Judge, Junior Division, Allahabad to be Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna).

No. 899 /DR(S)/2006

Smt. **Veena Narain**, Additional Civil Judge, Junior Division, Allahabad to be Civil Judge, Junior Division, Firozabad in the vacant court.

No. 900 /DR(S)/2006

Sri **Ram Kishore-III**, Additional Civil Judge, Junior Division, Allahabad to be Additional Civil Judge, Junior Division, Konch (Jalaun at Orai).

No. 901 /DR(S)/2006

Sri **Pushkar Upadhyay**, Additional Civil Judge, Junior Division, Azamgarh to be Additional Civil Judge, Junior Division, Bansi (Siddharthnagar).

No. 902 /DR(S)/2006

Sri **Praveen Kumar Singh**, Additional Civil Judge, Junior Division, Azamgarh to be Additional Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri).

No. 903 /DR(S)/2006

Sri **Manoj Kumar Mishra**, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Puwayan (Shahjahanpur) in the vacant court.

No. 904 /DR(S)/2006

Sri **Rajesh Kumar-IV**, Additional Civil Judge, Junior Division, Bahraich to be Additional Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna).

No. 905 /DR(S)/2006

Sri **Ashok Kumar-XI**, Additional Civil Judge, Junior Division, Banda to be Additional Civil Judge, Junior Division, Sambhal (Moradabad).

No. 906 /DR(S)/2006

Sri **Sheo Chand**, Additional Civil Judge, Junior Division, Basti to be Additional Civil Judge, Junior Division, Duddhi (Sonbhadra).

No. 907 /DR(S)/2006

Sri **Arvind Kumar Yadav**, Additional Civil Judge, Junior Division, Deoria is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Deoria vice Sri Pankaj Kumar Singh.

No. 908 /DR(S)/2006

Sri **Pankaj Kumar Singh**, Additional Civil Judge, Junior Division, Deoria to be Additional Civil Judge, Junior Division, Aonla (Bareilly).

No. 909 /DR(S)/2006

Sri **Shobh Nath Ram**, Additional Civil Judge, Junior Division, Deoria to be Additional Civil Judge, Junior Division, Sahaswan (Budaun).

No. 910 /DR(S)/2006

Sri **Anil Kumar-V**, Additional Civil Judge, Junior Division, Ghazipur to be Additional Civil Judge, Junior Division, Saidpur (Ghazipur).

No. 911 /DR(S)/2006

Sri **Punit Kumar Gupta**, Additional Civil Judge, Junior Division, Ghazipur to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

No. 912 /DR(S)/2006

Sri **Irfan Ahmad**, Additional Civil Judge, Junior Division, Pratapgarh to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

No. 913 /DR(S)/2006

Sri **Ajay Pal Singh-II**, Additional Civil Judge, Junior Division, Mathura to be Civil Judge, Junior Division, Bisuali (Budaun) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bisuali (Budaun).

No. 914 /DR(S)/2006

Sri **Manoj Kumar Singh**, Judicial Magistrate, First Class, Hathras to be Additional Civil Judge, Junior Division, Sadabad (Hathras).

No. 915 /DR(S)/2006

Smt. **Sangeeta Sharma**, Additional Civil Judge, Junior Division, Meerut to be Civil Judge, Junior Division, Kayamganj (Farrukhabad).

No. 916 /DR(S)/2006

Sri **Suresh Chanra-VI**, Additional Civil Judge, Junior Division, Mirzapur to be Additional Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna).

No. 917 /DR(S)/2006

Sri **Shitla Prasad**, Additional Civil Judge, Junior Division, Pratapgarh to be Additional Civil Judge, Junior Division, Sambhal (Moradabad).

No. 918 /DR(S)/2006

Sri **Ajay Singh**, Additional Civil Judge, Junior Division, Pratapgarh to be Additional Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) vice Sri Umesh Kumar Sirohi.

No. 919 /DR(S)/2006

Sri **Umesh Kumar Sirohi**, Additional Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) to be Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garhmukteshwar (Ghaziabad).

No. 920 /DR(S)/2006

Sri **Vinay Kumar Singh**, Civil Judge, Junior Division, Ram Sanehi Ghat sitting at Barabanki to be Civil Judge, Junior Division, Barabanki in the vacant court.

No. 921 /DR(S)/2006

Sri **Gopal Upadhyay**, Additional Civil Judge, Junior Division, Allahabad to be Civil Judge, Junior Division (East), Allahabad vice Km. Indu Dwivedi.

No. 922 /DR(S)/2006

Km. **Indu Dwivedi**, Civil Judge, Junior Division (East), Allahabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Smt. Alpana Saxena.

No. 923 /DR(S)/2006

Smt. **Alpana Saxena**, Judicial Magistrate, First Class, Allahabad to be Civil Judge, Junior Division (West), Allahabad in the vacant court.

No. 924 /DR(S)/2006

Sri **Surendra Mohan Sahai**, Additional Civil Judge, Junior Division, Basti to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Sri Prabhu Narayan Pandey.

No. 925 /DR(S)/2006

Sri **Prabhu Narayan Pandey**, Civil Judge, Junior Division, (Khalilabad sitting at Basti), Basti is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Alok Kumar Shukla.

No. 926 /DR(S)/2006

Sri **Alok Kumar Shukla**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, Basti in the vacant court.

No. 927 /DR(S)/2006

Km. **Som Prabha Tripathi**, Additional Civil Judge, Junior Division, Ghaziabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghaziabad vice Smt. Indira Singh.

No. 928 /DR(S)/2006

Smt. **Indira Singh**, Judicial Magistrate, First Class, Ghaziabad to be Civil Judge, Junior Division, Ghaziabad in the vacant court.

No. 929 /DR(S)/2006

Sri **Mahendra Srivastava**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur in the vacant court.

No. 930 /DR(S)/2006

Sri **Ram Kishore Pandey**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur in the vacant court.

No. 931 /DR(S)/2006

Sri **Ramesh Kumar Yadav**, Additional Civil Judge Junior Division, Gorakhpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Meena Srivastava.

No. 932 /DR(S)/2006

Smt. **Meena Srivastava**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division, Gorakhpur in the vacant court.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 97 /DR (S)/2006: Allahabad: Dated: June 3, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 6th June, 2006 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)

DEPUTY REGISTRAR (SERVICES)